

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 62/397-398/NCLT/AHM/2016 (New)
With all pending IA's
CP No. 17/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.03.2017**

Name of the Company: Mukund Subhash Karwa & Ors.
V/s.
Krishidhan Seeds Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act. 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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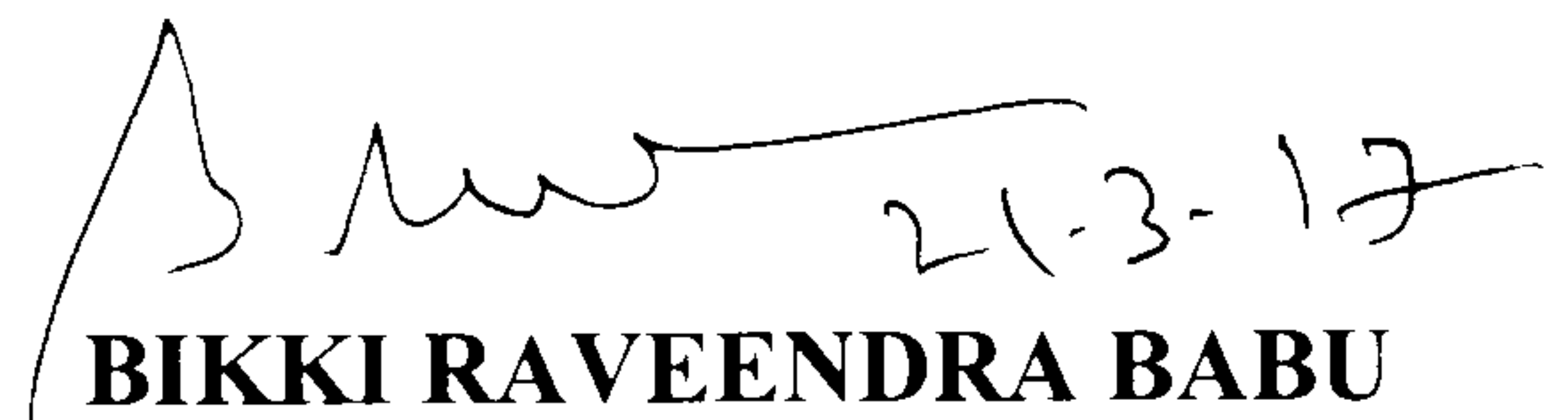
1.	NANDISH CHUDGAR	ADVOCATE	PETITIONER	[Signature]
2.	Krunal P. Vaishnav	"	Respondent 1 to 5	[Signature]

ORDER

Learned Advocate Mr. Nandish Chudgar present for petitioners. Learned Advocate Mr. Krunal Vaishnav present for Respondents no. 1 to 5.

Heard learned arguments of learned counsel for petitioners and learned counsel of Respondents.

For verifying the pending applications by the office list the matter on 28.03.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21th day of March, 2017.